

COMPETITION APPELLATE TRIBUNAL

CA 138/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Bhupender Singh ...Applicant

Vs.

Ansal Broking Ltd. ...Respondent

Appearances: Ms. Rani Bhalla, Advocate for the Applicant
Ms. Vanessa Singh, Advocate for the Respondent

ORAL ORDER
22.11.2010

This matter is not listed in the Cause List.

List in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 108/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

EPI Clue Frozen Foods & Beverages

...Applicant

Vs.

Carrier Refrigeration Pvt. Ltd. & Others

...Respondent

Appearances: Advocate for the Applicant

Shri Manoranjan Sharma, Advocate for the Respondent

ORAL ORDER
22.11.2010

It is stated that Shri Manoranjan Sharma is appearing for the respondent. He shall file the reply by the next date. If any rejoinder is to be filed, the same shall be done within four weeks.

The matter shall be listed in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 154/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

DG(I&R) ...Complainant

Vs.

M/s. Standard Chartered Bank ...Respondent

Appearances: Shri R.D.Makheeja, Advocate for the DG

Shri Vaibhav Arora, Advocate for the Respondent

ORAL ORDER
22.11.2010

Three weeks time is granted to file the reply. The matter shall be listed in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 127/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Pawan Kumar Arya & Anr. ...Applicant

Vs.

Nirala Developers Pvt. Ltd. & Ors. ...Respondent

Appearances: None for the Applicant

Shri Varun Rana, Advocate for the Respondent

ORAL ORDER
22.11.2010

The matter was passed over once. None appears for the applicant. The application is dismissed for non-prosecution.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

**IA 43/2009 in
UTPE 101/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Narender Verma ...Complainant

Vs.

Readers Digest Books & Entertained India ...Respondent

Appearances: None for the Complainant

Shri A.N.Haksar, Sr. Advocate with Shri Manik Dogra,
Shri Amit Mahajan and Ms. Kanika Khanna, Advocates for
the Respondent

**ORAL ORDER
22.11.2010**

None appears for the Complainant. Notice issued has returned. The matter is dismissed for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**CA 115/2009 in
UTPE 63/2002**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Ms. Sushan Govind ...Applicant

Vs.

Ansal Properties and Industries Ltd. ...Respondent

Appearances: Shri Suman Kumar for Shri Sushan Govind, Applicant in person

Shri Harshvardhan, Advocate for the Respondent

**ORAL ORDER
22.11.2010**

The reply shall be filed in the course of the day. Copy has been supplied to the applicant who appears in person.

The matter shall be listed in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 144/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

DG(I&R) ...Complainant

Vs.

Sony Ericsson Mobile Communication (P) Ltd. ...Respondent

Appearances: Shri C.Shanmugham, DDG for the DG

Shri Kapil Kher, Advocate for the Respondent

ORAL ORDER
22.11.2010

On perusal of the complaint, it appears that it relates to deficiency of the service. That being so, this Forum has no jurisdiction to deal with the matter. Accordingly the matter is closed.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 146/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Dr. Madhu Barua ...Complainant

Vs.

PEL Soft Labs Pvt. Ltd. ...Respondent

Appearances: Complainant in person
None for the Respondent

ORAL ORDER
22.11.2010

No reply has been filed. None appears for the Respondent.

The matter shall be listed in the last week of January 2011 for fixing a date for framing of issues.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

**UTPE 162/2008
CA 53/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Shri Manish Goel ...Complainant

Vs.

Ansal Build Well Ltd. ...Respondent

Appearances: Shri Vijay Kumar Chopra, Advocate for the Complainant
Ms. Anubha Agarwal, Advocate for Respondent No.9

**ORAL ORDER
22.11.2010**

The parties stated that the amended memo has been filed on 27th August 2010. The Office is directed to verify the same.

The matter shall be listed in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 62/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Ms. Sangeeta Saini And Anr.

...Complainant

Vs.

M/s. Octagon Builders and Promoters (P) Ltd.

...Respondent

Appearances: Complainant in person
None for the Respondent

ORAL ORDER
22.11.2010

None appears for the respondent. No reply has been filed.

The matter shall be listed in the last week of January 2011 for fixing a date of hearing.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 28/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Vinod Kumar ...Complainant

Vs.

Govind Nagar Co-operative Housing Society & Ors. ...Respondent

Appearances: None for the Complainant

Shri Shailendra K Gupta, Advocate for Respondent

ORAL ORDER
22.11.2010

At the request of the complainant, the matter is adjourned.

The matter shall be listed in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

**MA 12/2010
MA 13/2010
Ma 14/2010 in
RTPE 32/2006**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

DG(I&R) ...Complainant

Vs.

Gujarat Ambuja Cement Ltd. & Others ...Respondent

Appearances: Shri R.D.Makheeja, Advocate for the DG

Shri A.N.Haksar, Sr. Advocate for R-1
Shri U.A.Rana, Ms. Mrinal, Advocates for R-1 & 2,
Ms. Rita Kumar, Advocate for R-3

**ORAL ORDER
22.11.2010**

At the request of the learned counsel for the DG, the matter is adjourned. The prayer for amendment in the cause title is allowed. The amended memo of party shall be filed within a week.

The matter shall be listed in the 3rd week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 26/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

GNB Brothers Pvt. Ltd.

...Complainant

Vs.

Northern Textile Processors & Anr.

...Respondent

Appearances: None for the Complainant

Shri Shantanu, Advocate for the Respondent

ORAL ORDER
22.11.2010

It is stated that the affidavit of service by way of application has been served. It is not on record. Office is directed to verify and bring it on record. The complainant shall take necessary steps to bring it on record.

The matter shall be listed in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 66/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Jayesh Lodha

...Applicant

Vs.

Videocon International & Ors.

...Respondent

Appearances:

Shri B.C.Parakh and Shri Arun Parakh, Advocates for
the Applicant

Shri R.K.Sharma, Advocate for R-1

ORAL ORDER
22.11.2010

This matter shall be heard. We have perused the documents filed relating to the case before the District Forum, Jodhpur.

The matter shall be listed in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

**IA 44/2008
RTPE 29/2008**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Anu Dhingra ...Complainant

Vs.

Ansal Housing & Construction Ltd. ...Respondent

Appearances: Shri Ankit Goel, Advocate for Shri A.Dhingra, Advocate for
The Complainant

Shri P.K.Mittal, Advocate for the Respondent

**ORAL ORDER
22.11.2010**

It is stated that the efforts for out of court settlement are going on.

List in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 172/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Raj Rani ...Applicant

Vs.

Chandigarh Colonizers Pvt. Ltd. ...Respondent

Appearances: Applicant in person
 None for the Respondent

ORAL ORDER
22.11.2010

At the request of the applicant, the matter is adjourned.

List in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 173/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Pradeep Kumar ...Applicant

Vs.

Chandigarh Colonizers Pvt. Ltd. ...Respondent

Appearances: Applicant in person
 None for the Respondent

ORAL ORDER
22.11.2010

At the request of the applicant, the matter is adjourned.

List in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 174/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Mohan Lal ...Applicant

Vs.

Chandigarh Colonizers Pvt. Ltd. ...Respondent

Appearances: Applicant in person
 None for the Respondent

ORAL ORDER
22.11.2010

At the request of the applicant, the matter is adjourned.

List in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 171/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

DG(I&R) ...Complainant

Vs.

Citi Financial Consumer Finance India Ltd. ...Respondent

Appearances: Shri R.D.Makheeja, Advocate for the DG

Shri Neeraj Sharma and Ms. Roopali Singh, Advocates for
the Respondent

ORAL ORDER
22.11.2010

The matter shall be listed in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 138/2009
CA 95/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Seema Goel ...Complainant

Vs.

Octo Jon Builders & Promoters Pvt. Ltd. ...Respondent

Appearances: Ms. Rashmi Jain, Advocate for the Complainant
Advocate for the Respondent

**ORAL ORDER
22.11.2010**

It is stated that efforts for out of court settlement shall be made.

List in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 137/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Suchitra Makhija ...Applicant

Vs.

Pal Infrastructure & Dev (P) Ltd. ...Respondent

Appearances: Shri Vinay Gupta, Advocate for the Applicant

None for the Respondent

ORAL ORDER
22.11.2010

The learned counsel for the applicant has not received any AD Card. List in the last week of January 2011. Dasti service in addition permitted.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 166/1996

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Chetan Metals Ltd. ...Complainant

Vs.

Himanshu Engg. Works ...Respondent

Appearances: Shri B.C.Parakh and Shri Arun Parakh, Advocates
for the Complainant

Shri Amrit Pal Singh, Advocate for the Respondent

ORAL ORDER
22.11.2010

The matter shall be heard in the last week of January 2011 when a date of hearing shall be fixed.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 564/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Shyam Sujan ...Applicant

Vs.

IFB Industries Ltd. ...Respondent

Appearances: Shri Shyam Sujan for Applicant

Shri Virender Goswami and Ms. Soni Singh, Advocates
for the Respondent

ORAL ORDER
22.11.2010

It is stated that the out of court settlement is not possible.

List in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 08/2001

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

SK Khosla ...Complainant

Vs.

HUDA ...Respondent

Appearances: None for the parties

ORAL ORDER
22.11.2010

The matter has been passed over twice.

The matter shall be listed in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 62/2002
CA 108/2002**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

DG(I&R) ...Complainant

Vs.

Tanishq (India) Ltd. ...Respondent

Appearances: Shri R.D.Makheeja, Advocate for the DG
Shri C.Shanmugham, DDG for the DG

None for the Respondent

**ORAL ORDER
22.11.2010**

List in the 3rd week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA 03/2009
RTPE 42/1997**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Srikrishna Parihar ...Complainant

Vs.

Rajasthan Housing Board ...Respondent

Appearances: Shri B.C.Parakh and Shri Arun Parakh, Advocates
for the Complainant

Shri Narottam Vyas, Advocate for Shri Badridas Sharma,
Advocate for the Respondent

**ORAL ORDER
22.11.2010**

Learned counsel for the respondent states that the reply to the review application shall be filed within four weeks. Rejoinder, if any, shall be filed three weeks thereafter.

The matter shall be listed in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 114/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Asim Mohammed ...Applicant

Vs.

Pragati Land & Housing Corpn. ...Respondent

Appearances: Applicant in person
 None for the Respondent

ORAL ORDER
22.11.2010

Heard the applicant in person.

The respondent has been set ex parte. Order is reserved.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 56/2002

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

R.K.Bhandari & Others

...Applicant

Vs.

GDA

...Respondent

Appearances: Ms. Sanjana J. Bali, Advocate for the Applicant

None for the Respondent

ORAL ORDER
22.11.2010

None appears for the respondent. The cross-examination of AW2 is closed. The respondent shall file its affidavit of evidence within four weeks. If any documents are filed, admission/denial shall take place on 11th January 2011.

The matter shall be listed in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 80/2004

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Gurdayal Singh

...Applicant

Vs.

GDA

...Respondent

Appearances: Shri Gurdayal Singh for Applicant

None for the Respondent

ORAL ORDER
22.11.2010

None appears for the respondent. The evidence of the applicant is closed. If the respondent proposes to file any affidavit of evidence, the same shall be done within a month. In case any documents are filed, the admission/denial shall take place on 11th January 2011.

List in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

CA 86/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Accurate Travels ...Applicant

Vs.

Saudi Arabian Airlines & Anr. ...Respondent

Appearances: Shri Rama Pawan Siddiqy, Advocate for the Applicant
Shri R.C.Beri with Shri S.K.Beri, Advocates for
the Respondents

ORAL ORDER
22.11.2010

Admission/denial shall take place on 2nd December 2010.

The matter shall be listed in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

**Contempt 03/2007
UTPE 474/1997**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

DG(I&R) ...Complainant
Palam Apartments Owners Association

Vs.

M/s. Chopra Promoters & Builders ...Respondent

Appearances: Shri R.D.Makheeja, Advocate for the Complainant
Shri C.Shanmugham, DDG for the DG

None for the Respondent

**ORAL ORDER
22.11.2010**

Representative of the DG states that necessary steps in terms of the earlier orders shall be taken within a month.

List in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RTPE 11/2001
CA 81/2004**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

DG(I&R) ...Complainant
Shymol Mukherjee

Vs.

M/s. Chopra Promoters & Builders ...Respondent

Appearances: Shri R.D.Makheeja, Advocate for the Complainant
Shri C.Shanmugham, DDG for the DG

None for the Respondent

**ORAL ORDER
22.11.2010**

Representative of the DG states that necessary steps in terms of the earlier orders shall be taken within a month.

List in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA No.35/2010
UTPE 168/1999**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Kamal Vihar Cooperative Housing Society Ltd. ...Complainant

Vs.

Kinetic Elevator & Anr. ...Respondent

Appearances: Advocate for the Complainant

None for the Respondent

**ORAL ORDER
22.11.2010**

The order dated 18.2.2010 is recalled. UTPE 168/1999 is restored to its original position. RA is disposed of. Notice shall be issued to the respondent.

The matter shall be listed in the last week of January 2011 for fixing a date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 139/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF:

Somaya Gupta ...Applicant

Vs.

Reliance Capital Ltd. ...Respondent

Appearances: Ms. Rashmi Jain, Advocate for the Applicant
Shri Sudhir Sharma, Advocate for the Respondent

ORAL ORDER
22.11.2010

Learned counsel for the applicant states that no rejoinder is proposed to be filed.

The matter shall be listed in the last week of January 2011 for fixing a date.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL, NEW DELHI

UTPE 20/2009

22.11.2010

IN THE MATTER OF

DG(I&R)

VERSUS

M/S. ARISTO PHARMACEUTICALS PVT. LTD.

APPEARANCES : Shri Om Prakash, STA for DG(I&R).

**Shri Panduranga Sarma, authorised
representative of the respondent.**

The matter is fixed for Admission/Denial of the DG's documents.

The representative of the respondent admitted all the documents of the notice to admit documents dated 25.10.2010.

The matter shall be placed before the Hon'ble Tribunal on the date fixed. i.e., 01.12.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL, NEW DELHI

CA 40/2007

22.11.2010

IN THE MATTER OF

SHRI ASHOK LALWANI

VERSUS

M/S. ANSAL HOUSING AND CONSTRUCTION LTD.

APPEARANCES : Shri S.K. Sharma, advocate for the applicant.

Shri Praveen Mittal, advocate for the respondent.

The matter is fixed for Admission/Denial of the Applicant's documents.

The learned counsel for the respondent admitted all the documents along with the affidavit dated 27.10.2009 except for the document at page No. 32, the receipt of which is admitted and its contents are denied.

The matter shall be placed before the Hon'ble Tribunal on the date fixed. i.e., 01.12.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL, NEW DELHI

RTPE 36/2007

22.11.2010

IN THE MATTER OF

DG(I&R)

VERSUS

M/S. DALMIA RESORTS INTERNATIONAL

**APPEARANCES : Shri Om Prakash, representative for
the DG (I&R).**

None for the respondent.

The matter is fixed for Admission/Denial of the DG's documents.

The admission/denial has not taken place as the respondent is not represented today.

The matter shall be placed before the Hon'ble Tribunal on the date fixed. i.e., 01.12.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL, NEW DELHI

UTPE 180/2008

22.11.2010

IN THE MATTER OF

SHRI PERMOD KUMAR

VERSUS

**M/S. VODAFONE ESSAR MOBILE SERVICES LTD. &
ANR.**

**APPEARANCES : Shri Gunjan Kumar, advocate of Shri
A.K. Singh for the applicant.**

**Shri A.K. Singh, advocate for the
respondent.**

The matter is fixed for Admission/Denial of the Complainant's documents.

The learned counsel for the applicant serves the exhibit- B on the respondent and undertakes to file the same in the Hon'ble Tribunal. He further states that exhibit- A has already been filed. The learned counsel for the respondent states that documents have been served today and he has to seek instructions from his client. The admission/denial has not taken place.

The matter shall be placed before the Hon'ble Tribunal on the date fixed. i.e., 29.11.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL, NEW DELHI

CA 45/2008

22.11.2010

IN THE MATTER OF

NEETU JUNEJA & ORS.

VERSUS

M/S. J.M.D. LTD. & ORS.

APPEARANCES : Shri Jagjeet Singh, advocate for the applicant.

Shri Rahul Khurana of Anil Grover Association and Shri Sunil, authorised representative of the respondent.

The matter is fixed for Admission/Denial of the Applicant's documents.

The representative of the respondent admitted the exhibits marked 1/1 to 1/10, 1/13, 1/16, 1/21 and 1/22. Denied the exhibits 1/12 and 1/12A. It is stated that 1/17 to 1/20 does not pertain to the respondent. States that the exhibit 1/11 has been put up for the first time and more over it does not pertain to them.

The matter shall be placed before the Hon'ble Tribunal on the date fixed. i.e., 03.12.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL, NEW DELHI

CA 54/2007

22.11.2010

IN THE MATTER OF

SHRI RAGHUBIR SINGH

VERSUS

M/S. DURGA BUILDERS PVT. LTD.

APPEARANCES : Shri Raghubir Singh, applicant in person.

Shri A.P. Singh, Advocate for the respondent.

The matter is fixed for Admission/Denial of the Applicant's documents.

The learned counsel for the respondent states that applicant has not filed the affidavit. The admission/denial has not taken place today.

The matter shall be placed before the Hon'ble Tribunal on the date fixed. i.e., 03.12.2010.

(V. Sreenivas)
Deputy Director (E)